

Defective Case Register from 2025-12-27 to 2025-12-27

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/40201/2025	PRASANNA KUMAR MISHRA	2025-12-27	1. Address of the petitioner in cause title is not complete.
2	D-ABLAPL/40200/2025	BIJAYA KUMAR RAGADA	2025-12-27	1. paragraph 5 of the application filled twice.
3	D-CMAPL/49439/2025	AJAYA KUMAR DASH	2025-12-27	Code Incorrect
4	D-WP(C)/54192/2025	RAMAKRISHNA BISOI	2025-12-27	1.Address of the opp.party No-2,Not Correctly Furnished.
5	D-SAO/53126/2025	SOURAV SUMAN BHUYAN	2025-12-27	Valuation and C.Fee Payable Not furnished.
6	D-RVWPET/54345/2025	MANAS KUMAR CHAND	2025-12-27	Put up for SR after filing of c. copy of impugned order.
7	D-CRLMA/40079/2025	BRUNDABAN ROUT	2025-12-27	i) Date of FIR and date of occurrence left blank in date chart. ii) ST case no. not correctly furnished in Index and page no. 6. iii) Date of charge sheet not mention in para no. 7
8	D-CRLMA/40195/2025	ADV.	2025-12-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Provision of law incorrectly furnished in cause title. ii)Put up for SR after filing of c. copy of impugned order.
9	D-BLAPL/40216/2025	SUSHANTA KUMAR JOSHI	2025-12-27	1. PENDING BEFORE THE COURT MENTIONED IN CAUSE TITLE AS ASJ, KANTABANJI BUT IN CERTIFIED COPY MENTIONED AS JMFC, KANTABANJI.
10	D-RVWPET/54680/2025	AMITABH NAIK	2025-12-27	Put up for SR after filing of c. copy of impugned order.
11	D-CRLREV/40010/2025	SUPRIYO RANJAN MAHAPATRA	2025-12-27	Authentication fee of Rs 3.85/- not paid 2.c.copy ANNEX-2 not filed 3.Good ground certificate not furnished.
12	D-CONTC/53820/2025	SWOYAM PRABHU JENA	2025-12-27	page nos. 30 and 31 not found as per index.
13	D-ABLAPL/40122/2025	JYOTIRMAYA SAHOO	2025-12-27	i) opp.party no. 4 is minor but not represented in cause title , and He also signed in vakalatnama . ii) For further S.R. after removal of defect.
14	D-BLAPL/40317/2025	AKSHAYA KUMAR NAYAK	2025-12-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Pending before the court mentioned in the cause title not tally with Rejection order. 2.In cause title and Prayer mentioned as S.T case no 309/2023 instead of G.R case no 1404/23 as mentioned in the Rejection order.

15	D-ABLAPL/40103/2025	SURYAKANTA DASH	2025-12-27	i) Page nos. 41 to 49 ,59 not legible.
16	D-ITA/51924/2025	AKSHAYA KUMAR SAHOO	2025-12-27	Court Fee Rs. 12/- is payable. Rs. 6/- paid, DCF Rs.6/- to be paid. 2.Provision of law not correctly furnished. 3. Certificate in Good Ground not filed. 4. Demand Notice number not correctly furnished in Prayer of the Appeal. 5. HBAWF fee Rs.50/- to be paid. 6. Receipt showing service of copy on IT not filed.
17	D-BLAPL/40322/2025	BYOMOKESH SAHOO	2025-12-27	1. Annexure-1 and 2 not attested.
18	D-BLAPL/40332/2025	SANTOSH KUMAR MAHANTY	2025-12-27	1. Reference certificate not furnished properly, as mentioned in the Annexure-2
19	D-CMAPL/53483/2025	ADV.	2025-12-27	Code Not furnished. 2. Reference certificate not furnished.
20	D-BLAPL/40331/2025	DIPTIMAYEE LENKA	2025-12-27	1. In Index. page marking not done correctly in respect of Annexure-1 and 2
21	D-BLAPL/40045/2025	PRADEEP KUMAR DAS	2025-12-27	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) A.C.W.F. of Rs. 2/- not paid in vakalatnama.
22	D-CONTC/53416/2025	MANAS PATI	2025-12-27	Provision of Law Not proper.
23	D-CMAPL/53917/2025	ADV.	2025-12-27	Reference certificate not furnished
24	D-BLAPL/40296/2025	JAYAKRISHNA MOHAPATRA	2025-12-27	H.C.B.A.W.F.Fee Rs.50.00 not paid in V.Nama.
25	D-ABLAPL/40206/2025	SWAGAT KUMAR SAHU	2025-12-27	1. Other petitioners have not authorized to the deponent to swear the affidavit in their behalf in affidavit 2. Annexure-1 not attested. 3. Signature of the petitioner no-3 in the V. nama not tally with that of name mentioned in the cause title of the application.
26	D-CONTC/52478/2025	ADV.	2025-12-27	PAGE NO.12 NOT LEGIBLE.PUT UP FOR SR AFTER FILING THE SAME
27	D-ABLAPL/40208/2025	SWAGAT KUMAR SAHU	2025-12-27	1. Annexure-1 and 2 not attested.
28	D-RVWPET/53821/2025	ADV.	2025-12-27	1.Op. no. 4 in wp (c) not made a party in RVWPET 2. Provision of Law Not furnished. 3.Case title in wp (c) no. 31067/2025 to be filed.
29	D-CONTC/54307/2025	ADV.	2025-12-27	Para no. not correctly furnished in declaration.
30	D-WP(C)/52306/2025	SARAT CHANDRA DASH	2025-12-27	1.Page Nos.9 42 Are Not Available As Per Index.
31	D-MATA/54067/2025	DR. BINODA KUMAR MISHRA	2025-12-27	marital status of op not furnished
32	D-WP(C)/52071/2025	DILIP KUMAR SAHU	2025-12-27	Annexures 4 to 7 not page marked.
33	D-BLAPL/40283/2025	MANAS KUMAR CHAND	2025-12-27	1. Subject Code mentioned in Index and Date Chart not correct. 2. PS Case No. mentioned in

				Para 2 not correct.
34	D-WP(C)/54136/2025	ANUPAM DASH	2025-12-27	D.C. fee of Rs12 /- not paid.
35	D-CRLA/40280/2025	DHANANJAYA MUND	2025-12-27	Put up for S.R. after redacting the name of respondent No.2 from appeal memo
36	D-MACA/53779/2025	BISHNU BRATA SINGH	2025-12-27	petitioner in MAC case no.13/2023 is not made a party .
37	D-WP(C)/52987/2025	ANUP UDAYA SENAPATI	2025-12-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 not neat.
38	D-WP(C)/54236/2025	RATIKANTA MOHAPATRA	2025-12-27	1.Hologram Of Rs.50/- to be paid on V>Nama.
39	D-MACA/54266/2025	SOMNATH ROY	2025-12-27	Period of Delay 76 days. I.A. not filed. 2.statutory deposit not made.
40	D-ABLAPL/40058/2025	SUBHRAJIT SAHOO	2025-12-27	20-VERNACULAR CERTIFICATE NOT FURNISHED.
41	D-WP(C)/52554/2025	RANJAN KUMAR ROUT	2025-12-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. Nomenclature and name of parties not mentioned.
42	D-ABLAPL/39998/2025	SANJAY KUMAR BEHERA	2025-12-27	1. Page marking of Ann.1 in Date Chart left blank.
43	D-WP(C)/54932/2025	PRASANTA KUMAR NANDA	2025-12-27	.Subject Code incorrectly Mentioned
44	D-BLAPL/40298/2025	DAYANIDHI MISHRA	2025-12-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in Vnama.Name of petitioner in rejection order not tally with petition
45	D-ABLAPL/40038/2025	SURYAKANTA DWIBEDI	2025-12-27	page no.12 not mentioned in the index.
46	D-WP(C)/54925/2025	PRASANTA KUMAR NANDA	2025-12-27	.Subject Code incorrectly Mentioned
47	D-CONTC/54871/2025	ADV.	2025-12-27	Synopsis and date chart not mentioned in index
48	D-WP(C)/54928/2025	PRASANTA KUMAR NANDA	2025-12-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. .Subject Code incorrectly Mentioned
49	D-ABLAPL/40012/2025	SANJIT MISHRA	2025-12-27	1. Complete Ann.1 not filed. Resubmit for SR after filing of complete Ann.1.
50	D-SAO/49909/2025	SOUMYA MISHRA	2025-12-27	Cause Title Not In order.R-4 of the L.A.Court not made Party in this Appeal.
51	D-ABLAPL/40008/2025	MANAS KUMAR CHAND	2025-12-27	1. Ann.1 page 6 9 and 10 not legible. 2. Complete Ann.1 not filed.
52	D-BLAPL/40220/2025	SWAYAMPRAVA DASH	2025-12-27	1. In declaration under affidavit, no. of paragraphs wrongly furnished.
53	D-BLAPL/39468/2025	BAIJAYANTI MOHANTY	2025-12-27	i)Name of the petitioner not tally with Rejection order.
54	D-ABLAPL/40093/2025	PRAVASH CHANDRA JENA	2025-12-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page no. 34 not neat.
55	D-BLAPL/40232/2025	BIKASH KUMAR DASH	2025-12-27	i)Prayer of the petition not correctly furnished.
56	D-ABLAPL/40092/2025	PRAVASH CHANDRA JENA	2025-12-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.34 not neat.
57	D-BLAPL/40236/2025	BISWARANJAN DALAI	2025-12-27	i) Page 32 to 36 ,39 ,41, 43, 44, 45 to54 ,56, 58,59, and 60 not legible.
58	D-BLAPL/40241/2025	BISWARANJAN DALAI	2025-12-27	i) Page no. 63 not properly scanned. ii).Petition not correctly addressed to Honorable Court
59	D-BLAPL/40251/2025	CHIRANJIB ROUT	2025-12-27	C.T. no not mentioned in cause title.
60	D-CONTC/54572/2025	SONITA BISWAL	2025-12-27	For further S.R. after Filing of Postal Receipt
61	D-CRLA/40139/2025	RAMANI KANTA PATTANAIK	2025-12-27	1. Court Fee Rs.6.00 not paid 2. Receipt showing copy On counsel for vigilance not filed 3. Status of appellant mot furnished 4. Page Nos.not marked on index in Sl.No.4
62	D-BLAPL/40344/2025	MOHENDRA DALAI	2025-12-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.r there after
63	D-BLAPL/40341/2025	ASIT KUMAR OTTA	2025-12-27	1. Certificate at page no 8 of the application wrongly furnished. 2. name of the petitioner wrongly furnished in Affidavit. 3. Name of the petitioner mentioned in the cause title not tally with rejection order. 4. fathers name of the deponent wrongly furnished in Affidavit 3..Subject Code incorrectly Mentioned
64	D-CRLA/40157/2025	SUBASH CHANDRA PRADHAN	2025-12-27	Put up for S.R. after redacting the name of respondent from the appeal memo
65	D-BLAPL/40338/2025	ASWINI KUMAR MISHRA-3	2025-12-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Put up for S.R there after
66	D-TRPCRL/40339/2025	SATYABRATA MOHANTY	2025-12-27	.Subject Code incorrectly Mentioned
67	D-MSA/50343/2025	JAGAMOHAN PATTANAIK	2025-12-27	Put up after filing the C.Copy of the L.Appellate Tribunal for computing the period of limitation.
68	D-TRPCRL/40513/2025	RITURANJAN CHHOTARAY	2025-12-27	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. .Subject Code incorrectly Mentioned
69	D-MSA/54026/2025	SANATAN DAS	2025-12-27	Put up after filing the legible C.Copy of the Appellate Tribunal (Annex-9) for computing the period of limitation.

70	D-CMAPL/54014/2025	SIDHARTHA MISRA	2025-12-27	Reference certificate not furnished.
71	D-TRPCRL/40514/2025	RITURANJAN CHHOTARAY	2025-12-27	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. .Subject Code incorrectly Mentioned
72	D-ABLAPL/40074/2025	K. CHANDRA SEKCHAR	2025-12-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
73	D-RSA/53692/2025	SOURAV SUMAN BHUYAN	2025-12-27	1.Copy of Trial Court Judgement Rs 02/- Not Paid 2. Appellate Court Judgement Rs 02/- Not Paid.
74	D-ABLAPL/40085/2025	ABINASH SHARMA	2025-12-27	C.T. case no. not correct in prayer as per cause title.Page no.12 and13 not complete.
75	D-SAO/48584/2025	TUSAR KUMAR MISHRA	2025-12-27	Cause Title Not in order.Rs.No-4(a) to 4 (d) added but not yet substituted in the L.A.Court.
76	D-TRP(C)/53915/2025	SURYAKANTA DASH	2025-12-27	Question of Maintainability.
77	D-ABLAPL/40087/2025	ABINASH SHARMA	2025-12-27	C.T. case no. not correct in prayer as per cause title.Page nos. 12 and 13 not complete.
78	D-SAO/49719/2025	NIRANJAN SINGH (1)	2025-12-27	Question of Maintainability.
79	D-MSA/54116/2025	DEBASHIS NANDA	2025-12-27	Put up after payment of D.C.Fee of Rs.06/- for computing the period of limitation.
80	D-ABLAPL/40021/2025	RAMDAS ACHARY	2025-12-27	1. Name of PS not mentioned in the Address of Pet. in CT.
81	D-ABLAPL/40098/2025	SANDEEP RAJ PANDA	2025-12-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. G.R.no. not mentioned in the petition and page no.18 partially legible.
82	D-ABLAPL/40024/2025	BIKRAM KESHARI RAJ	2025-12-27	1. Ann.2 not attested. 2. Title of Pet. in CT not tally with signature.
83	D-CMAPL/54050/2025	KAIBALYA PANDA	2025-12-27	i) Year of the dismissed in wp (c) no. not correctly furnished in cause title and prayer. ii) Provision of law not correctly furnished. iii)Reference certificate not furnished.
84	D-ABLAPL/40095/2025	SUSHANTA KUMAR SAMANTARAY	2025-12-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.As per FIRs detail, date of disp.of not furnished in ref. certificate.2. pageno.10 partially neat.
85	D-ABLAPL/40023/2025	HEMENDRA SAMAL	2025-12-27	1. Page marking of Synopsis and Date Chart not correct. 2. GR Case no. mentioned in CT and Para 1 not tally. 3. Age of Deponent left blank in 1st line of Affidavit and age mentioned in Affirmation not tally with CT. 4. Ann.2 page 23 and 32 not legible. 5. Ann.3 page 34, 37 and 39 not legible. 6. Ann.4 page 41,43 and 44 not legible. 7. Name of pet. no.4 in CT not tally with signature.
86	D-CRLREV/40050/2025	BIDYADHAR MANSING	2025-12-27	Good ground certificate not furnished

87	D-BLAPL/40282/2025	SAMARENDRA BAHADUR	2025-12-27	1. GR Case No.mentioned in CT, Para2 and prayer not tally with Rejection Order.
88	D-WPCRL/40056/2025	AKSHAYA KUMAR SUBUDHI	2025-12-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS.9 AND 10 NOT LEGIBLE 2. IN PAGE NO.3 THE WORD WORK BE CHANGED TO WALK
89	D-CRLREV/40068/2025	DURGA PRASAD JENA	2025-12-27	C.copy of annex-1 not filed 2. Annex -1 not tally as per index.
90	D-BLAPL/40310/2025	SARBESWAR SAHOO	2025-12-27	1. As per FIRs details date of disp. of not furnished in ref. certificate.2. page nos.22 to34 vide annex. not found ,as per index.
91	D-CRLMP/40178/2025	SWAYANSHU SATYAPRAGYAN SWAIN	2025-12-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index.
92	D-CRLLP/38933/2025	BISWAJIT MOHAPATRA	2025-12-27	the name and details of informant / victim be redacted from the affidavits and power.2.T.R. no. not correct in the C.T. .3. S.T. no. , not furnished in Being aggrieved para and put up for further S.R..
93	D-BLAPL/40067/2025	BIBHU PRASAD CHHUALSINGH	2025-12-27	i) Paragraph no. not correct in affidavit.
94	D-BLAPL/40267/2025	BIJAY SWAIN	2025-12-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph declaration not correct. 2. Ann.1 not attested. 3. Title and Age of Pet. in Rejection order and CT not tally 4..Petition not correctly addressed to Honorable Court
95	D-BLAPL/38700/2025	SOUBHAGYA SWAIN	2025-12-27	.Name Of The Filing Advocate Not In Capital Letters In The Petition
96	D-BLAPL/40140/2025	PRABIR KUMAR RAY	2025-12-27	.Name Of The Filing Advocate Not In Capital Letters In The Petition
97	D-BLAPL/40145/2025	RAJESH KUMAR MAHAPATRA	2025-12-27	.Subject Code incorrectly Mentioned
98	D-CRLA/39785/2025	PRABIR KUMAR RAY	2025-12-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code Not correct 1. page no.20 partially legible.2 sl. no. of grounds not alphabetically furnished.3. As per index synopsis (A) not found
99	D-CRLMC/40003/2025	MANAS KUMAR CHAND	2025-12-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 27-12-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R. ☐
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